

>Title: Introduction of National Institute of Pharmaceutical Education and Research Bill, 1998. Motion for Consideration -adopted. Statement regarding ordinance National Institute of Pharmaceutical Education and Research (Second) Ordinance laid. 12.05 hrs.

THE MINISTER OF CHEMICALS AND FERTILIZERS AND MINISTER OF FOOD AND CONSUMER AFFAIRS (SARDAR SURJIT SINGH BARNALA): I beg to move for leave to introduce a Bill to declare the institution known as the National Institute of Pharmaceutical Education and Research to be an institution of national importance and to provide for its incorporation and matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to declare the institution known as the National Institute of Pharmaceutical Education and Research to be an institution of national importance and to provide for its incorporation and matters connected therewith."

The motion was adopted.

SARDAR SURJIT SINGH BARNALA: I introduce the Bill.

12.05-1/2

STATEMENT RE: NATIONAL INSTITUTE OF PHARMACEUTICAL EDUCATION AND
RESEARCH (SECOND) ORDINANCE - LAID

SARDAR SURJIT SINGH BARNALA: Sir, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the National Institute of Pharmaceutical Education and Research (Second) Ordinance, 1998.

*Published in Gazette of India Extraordinary Part II Section 2 dated 28.5.98